

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).24394/2007

(From the judgement and order dated 14/02/2007 in MA No. 2177/2005  
of the HIGH COURT OF M.P. AT JABALPUR)

RAGHUVIR SINGH MATOLYA & ORS.

Petitioner(s)

VERSUS

HARI SINGH MALVIYA & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T.)  
(FOR FINAL DISPOSAL)

Date: 06/03/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA  
HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

For Petitioner(s) Ms. Pragati Neekhara,Adv.  
Mr. Suryanarayana Singh,Adv.

For Respondent(s) Mr. Atul Nanda,Adv.  
Ms. Rameeza Hakeem,Adv.  
Mr. Sanjay Bhardwaj,Adv.  
for M/S. Law Associates & Co.,Adv.

UPON hearing counsel the Court made the following  
ORDER

After hearing leaned counsel for the parties at length, the  
Court reserved its judgment.

(A.S. BISHT)  
COURT MASTER

(PUSHAP LATA BHARDWAJ)  
COURT MASTER